

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**PRINCIPAL BENCH**

**O.A. No.1720/2017**

New Delhi, this the 25<sup>th</sup> day of August, 2017

**HON'BLE MR. RAJ VIR SHARMA, MEMBER (J)**

**HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

RohitBhati  
S/o Sh. Rajendra Singh  
R/o Vill Post Maicha, G.B. Nagar,  
Uttar Pradesh-201310  
Aged about 25 years  
Group 'C'  
(Candidate towards Combined Higher Secondary Level  
Examination-2014 Exam)

-Applicant  
(By Advocate: AjeshLuthra)

**Versus**

1. Union of India  
Through its Secretary,  
Department of Personnel & Training,  
Ministry of Personnel, Public Grievance & Pension,  
North Block, New Delhi.
2. Staff Selection Commission  
Through its Chairman  
(Head Quarter)  
Block No.12, C.G.O. Complex  
Lodhi Colony, New Delhi.
3. Staff Selection Commission  
Through Regional Director (CR)  
Staff Selection Commission  
21-23, Lowther Road  
Allahabad-211 002

-Respondents

(By Advocate: Shri R.K. Jain and Shri Raj Pal Singh)

**ORDER(ORAL)****By Hon'ble Mr.RajVir Sharma, Member(J):**

Heard the parties.

2. At the very outset, learned counsel for the applicant pointed out that the respondents have sent the dossiers of the applicant to the Office of the Comptroller & Auditor General of India, Asstt. C&AG (N), 9 DeendayalUpadhyayaMarg, New Delhi.
3. In view of the above, nothing survives in the OA, the same is disposed of accordingly. No costs.

**(Nita Chowdhury)**  
**Member(A)**

**( Raj Vir Sharma)**  
**Member (J)**

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